

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST DATED **11.08.2025** (MONDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1103/2025 (For Withdrawal) in Comp App (AT) (CH) (Ins) No. 149/2023	Beetel Teletech Ltd (Erstwhile Brightstar Telecommunications India Limited) Vs Felix Infotech Pvt Ltd	Mr. Kunwar Pal Singh	Mr. Rohan Rajasekaran

By order of Hon'ble Member (Judicial)

Chennai Bench

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